



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 31<sup>th</sup> May, 2023

### NOTICE

Please take notice that the following matter adjourned in the Court-IV. The next date is indicated below:

| S. No. | Case No.   | Name of the parties  | Original date of Hearing | Next date of Hearing |
|--------|--|--|--------------------------|----------------------|
| 1.     | I.A. No. 2513 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019                         | Flat Buyers Association Winter Hills-77.<br>Vs.<br>Umang Realtech Pvt. Ltd. Through IRP & Ors. | 31.05.2023               | <b>18.07.2023</b>    |
| 2.     | I.A. No. 1461 of 2023 in I.A No. 2187 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019 | Flat Buyers Association Winter Hills-77.<br>Vs.<br>Umang Realtech Pvt. Ltd. Through IRP & Ors. | 31.05.2023               | <b>18.07.2023</b>    |

|           |   |   |            |                   |
|-----------|---|---|------------|-------------------|
| <b>3.</b> | Comp. App. (AT)<br>(Ins) No. 657 of<br>2021 & I.A. no.<br>1728, 1729 &<br>1730 of 2021<br><br><b>(PH)</b> | Sun Pharmaceuticals Industries Ltd.<br>Vs.<br>Allychem Laboratories Pvt. Ltd. | 31.10.2022 | <b>07.07.2023</b> |
|-----------|---|---|------------|-------------------|

By order of Hon'ble Chairperson

-Sd/-

Registrar